

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 340/2017 in C.P. (I.B) No. 28/10/NCLT/AHM/2017

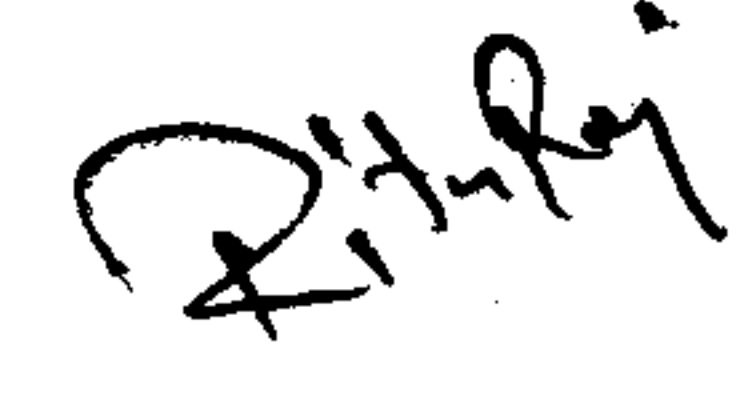

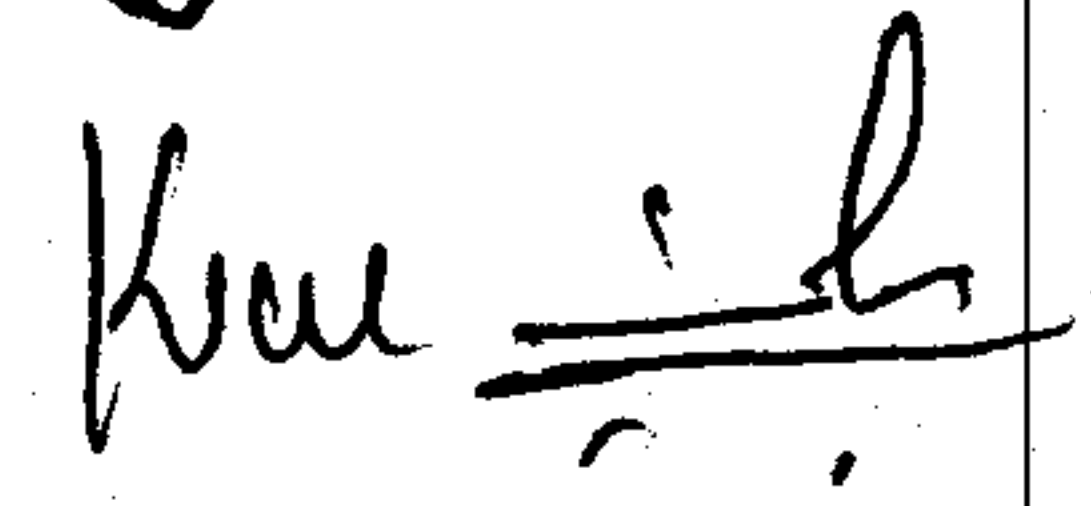
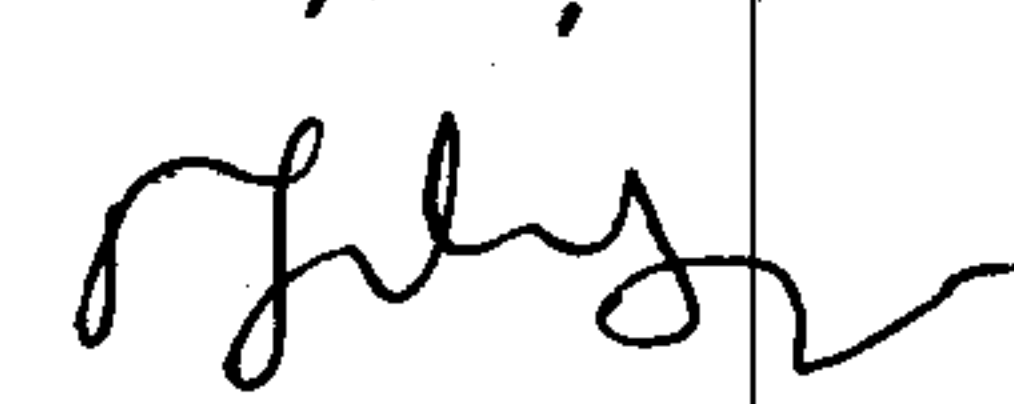
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017**

Name of the Company: Nitin Hasmukhlal Parikh
(Diamond Power Transformers Ltd.)
V/s.
Madhya Gujarat Vij Company Ltd. & Ors.

Section of the Companies Act: Section 19 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	RITURAJ MEENA	ADVOCATE	MGVCL (R1)	
2.	ISHAN P. SHAH Saurabh Soparkar for Adv	Advocate for Adv	Petitioner - e -	
3.	Kunal P Vaishnav	Advocate	Respondent	
4.	Pranav G. Desai	Advocate	Resp. UOB = K	

ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Ishan Shah present for Applicant. Learned Advocate Mr. Ritu Raj Meena present for Respondent (MGVCL). None present for IOB. Learned Advocate Mr. Pranav Desai present for UCO in IA 340/2017.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondents.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 11th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL